

File No.: HR-14015/1/2023-HR-FSSAI-/2336

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
(A Statutory Body established under Food Safety and Standards Act, 2006)
Ministry of Health & Family Welfare, Government of India
FDA Bhawan, Kotla Road - 110 002
(Human Resource Division)

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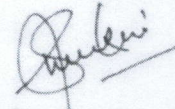
Dated: 22.10.2024

Office Order No. 310/2024

The Competent Authority has approved the mutual transfer of the following officials of Food Safety and Standards Authority of India, with immediate effect and until further order:

Sr.	Name	Post	Currently posted at	New place of posting
1	Ms. Devanshi Chawla	Technical Officer	WRO, Mumbai	S&S-I, FSSAI (HQ)
2	Mr. Murkute Akshay Sanjay	Technical Officer	S&S-I, FSSAI (HQ)	WRO, Mumbai

2. The transfer of above mentioned officials will be treated as own cost transfer thus they will not be eligible for TA/DA, transfer grant and joining time etc.
3. The officials are directed to get relieved from their current place of posting & report at new place of posting under the intimation to HR Division, FSSAI (HQ).
4. This issues with the approval of the Executive Director (HR).



(Chandershekhar Roy)
Assistant Director
Human Resource Division

To:

All the concerned officials - for necessary compliance

Copy to:

- ED (HR)/(CS), FSSAI
- Advisor (S&S), FSSAI
- Director, (S&S-I/WRO), FSSAI
- ✓ IT Division for uploading the order on e-Office notice board and FSSAI's website
- Service book
- Personal File
- Concerned Officer, HR Division for necessary data updation.